

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 23.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
164/16	TP 185/17	Hearing	391/ 394	Mindtree Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

NK.Dilip M-G. Nanipra  
Tata Legal  
Bangalore  
9986633098

SINCHANA.M.R.  
FOR ROC  
9945320084  
Sinchana M.R.

Counsel for petitioner is present. He has filed one additional affidavit along with documents. Counsel reported that affidavit contains all details where notices are required to other authorities.

For hearing on the main petition, list it on 04.04.2017. Smt. M.R. Sinchana, Advocate appearing for ROC and RD is also present.

MEMBER (J)

DAILY CAUSE LIST

MEMBER (T)